

Notification No. 175 / 2021

The following modifications are made in the Sitting Arrangement in the Madurai Bench on 29.07.2021 and 30.07.2021 (Thursday and Friday).

29.07.2021

I. Hon'ble First Division Bench consisting of the Hon'ble The Chief Justice and Hon'ble Mrs. Justice S.Ananthi is constituted to take up the cases assigned to the Hon'ble First Division Bench.

30.07.2021

I. Hon'ble First Division Bench consisting of the Hon'ble The Chief Justice and Hon'ble Mr. Justice T.S.Sivagnanam is constituted to take up the cases assigned to the Hon'ble First Division Bench.

II. Hon'ble Mrs.Justice S.Ananthi will sit single and take up Old Criminal Revisions.

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 27-07-2021

M.N.SENTHIL KUMAR
REGISTRAR (JUDICIAL)